GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *88

TO BE ANSWERED ON THE 08^{TH} FEBRUARY, 2022/ MAGHA 19, 1943 (SAKA)

CIVIL DEFENCE VOLUNTEERS

*88. SHRI PARVESH SAHIB SINGH VERMA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government is aware that the Government of NCT of Delhi has appointed Civil Defence Volunteers in Delhi and if so, the details thereof;
- (b) whether Delhi Police is taking any steps to fight the menace of Civil Defence Volunteers faced by the common people of Delhi and if so, the details thereof;
- (c) whether there is any complaint received by Delhi Police against Civil Defence Volunteers with regard to harassment/ unlawful activity/ or of any kind; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT IN REPLY TO THE LOK SABHA STARRED QUESTION NO. *88 FOR 08.02.2022 REGARDING CIVIL DEFENCE VOLUNTEERS

- (a): As per the inputs received from the Government of National Capital Territory of Delhi (GNCTD), the Civil Defence Volunteers have been enrolled by the GNCTD under the provisions contained in the Civil Defence Act 1968 and the Rules & Regulations framed thereunder. At present 1,34,526 Civil Defence Volunteers are enrolled in NCT of Delhi.
- (b): The Delhi Police, being a law enforcement agency, is mandated by law to take action on violation of law by any individual or entity, including individuals enrolled as Civil Defence Volunteers.
- (c) & (d): As per the inputs provided by the Delhi Police, the details of complaints against Civil Defence Volunteers are as under:

Year	No. of complaints received	Action taken on complaints	
		Case registered	Complaints not sustained
2019	02	02	Nil
2020	12	12	Nil
2021	28	22	06
2022* (upto 15.01.2022)	01	01	Nil

Further, with respect to the specific complaint regarding wearing uniform by Civil Defence Volunteers identical to Delhi Police personnel, the GNCTD has been asked to take necessary corrective action in this regard.